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(2024) 11 KAR CK 0051

Karnataka High Court At Bengaluru

Case No: Criminal Petition No. 6330 Of 2024

Syed Zakir Hussain & Others APPELLANT

Vs

State By Karnataka Represented By S.P.P High Court Complex

RESPONDENT

Bangalore

Date of Decision: Nov. 7, 2024

Hon'ble Judges: S Vishwajith Shetty, J

Bench: Single Bench

Advocate: Narayanaswamy H.R, M.R. Patil

Final Decision: Dismissed

Judgement

S Vishwajith Shetty, J

Matter called twice. There is no representation on behalf of the petitioners. The matter is listed for the ninth time for non-compliance of office

objections. The order sheet maintained by this Court would go to show that even on earlier dates of hearing, there was no representation on behalf of

the petitioners. Therefore, this Court is not left with no other option but to dismiss the petition for non-prosecution. Accordingly, the petition is

dismissed for non-prosecution.